

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Appeal No. 17/(MAH)/2015
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (J)

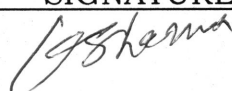
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2017

NAME OF THE PARTIES: Shri D. R. Sharma

V/s.

M/s. Suman Kumar Salhotra & Suman Salhotra

SECTION OF THE COMPANIES ACT: 58-59 of the Companies Act, 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
	Dhani Ram Sharma	Advocate	

ORDER

Co. Appeal No. 14/59/CLB/MB/MAH/2014

Co. Appeal No. 15/58,59/CLB/MB/MAH/2015

Co. Appeal No. 16/58,59/CLB/MB/MAH/2015

Co. Appeal No. 17/58,59/CLB/MB/MAH/2015

Co. Appeal No. 18/58,59/CLB/MB/MAH/2015

Co. Appeal No. 19/58,59/CLB/MB/MAH/2015

At request of the parties, list this matter on 31.03.2017.

Sd/ -

B.S.V. PRAKASH KUMAR
Member (Judicial).

Sd/ -

V. NALLASENAPATHY
Member (Technical).